RESUME OF WORK DONE BY LOK SABHA

EIGHTH LOK SABHA SEVENTH SESSION, 1986

LOK SABHA SECRETARIAT-NEW DELHI January, 1987/Pausa, 1908 (Saka)

328546

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—SEVENTH SESSION)

(4th November to 9th December, 1986)



LOK SABHA SECRETARIAT NEW DELHI

January, 1987/Pausa, 1908 (Saka)

⚠ 1987 BY LOK SABHA SECRETARIAT

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PREFACE

This Publication contains a brief resume of work done by Eighth Lok Sabha during its Seventh Session i.e. from 4th November to 9th December, 1986.

New Delhi;
January, 1987

Pausa, 1908 (Saka)

SUBHASH C. KASHYAP

Secretary-General

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		•••	

RESUME OF WORK DONE BY THE EIGHTH LOK SABHA DURING THE SEVENTH SESSION, NOVEMBER—DECEMBER, 1986

1. DURATION OF SESSION

Date of commencement	•••	4 November, 1986
Date of adjournment sine die	•••	9 December, 1986
Date of propagation	•••	12 December, 1986
Number of days of sittings	•••	26
Number of hours of sittings		175 hours and 38 Minutes.

2. ADJOURNMENT MOTION

Admitted and Discussed

Time taken H. M.	3 55
Decision of the House	Negatived
Date when discussed	4-11-1986 (The motion was tanen up immediately after leave was granted by the House. The Discussion which was interrupted by lunch, continued till 16.50 hrs. on that day.)
Date when admitted	4-11-1986
Name of Member	Prof. Madhu Dandavate
Subject	1. The failure of the Government to ensure strict security arrangements at the Raighat on 2nd October, 1986 leading to the unsuccessful attempt to assassinate the President, the Prime Minister and others.
S. No.	-

3

3. BILLS

			(I)		13			
N So	Tite of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion	Time taken	No. of amend-ments tabled	No. of amend- ments carried	Progress/ Remarks
-	2	3	4	8	9	7	∞	6
	1		4-11-86 (As returned by Rajya Sabha with	13-11-86 (Conside- ration of amendments marle by Rajya Sabha)	H O	1	1	Amendments made by Rajya Sabha considered and sgreed to by Lok Sabha
,i	The Cittzenship (Amend- ment) Bill, 1986	4-11-86	1	10-11-86 11-11-86 (Considera- tion and passing)	0 19 3 06	vo	1	Passed
ะ	The Estate Duty (Amend-ment) BM, 1986	12.8-86 (Earlier Session)	ı	4-11-86 5-11-86 (Consideration and passing)	1 16	1	1	Passed

	3	4	2	9	7	œ	6
				H			
The Railways Bill, 1986 25-4-86	98-1	١	5-11-86	0 03	150	١	Motion for refe-
	lier		(motion for				rence of the Bill
Session	(ao		reference				to a Joint Com-
	•		of the Bili				mittee (consisting
			to a Joint				of 30 members
			Committee)				from Lok Sabha
							and 15 members
							from Rajya
							*
							structions to re-
							port by the last
							day of the first
							week of next
							session adopted.
							(Motion contain-
							ed names of 29
							members and the
							name of 30th
							member was to
							be announced
							later)
			8-12-86	0 0	i	1	In continuation
			(Motion for				of the motion
			nomination				adopted on
			of 30th mem-				5-11-86 a mo-
			ber to serve on	=			tion for nomina-
			the Joint Com-				tion of 30th
			mittec)				member to serve
							on the Joint Com-
							mittee adopted.

Passed	Passed	Passed	Passed	Parsed
1	1	1	1	1
0	62	e.	56	19
31	25	0	<u>:</u>	45
4	ю	4	4	7
5-11-86 7-11-86 10-11-86 (Consideration and passing)	3-12-86 9-12-86 (Consideration and passing)	26-11-86 27-11-86 (Considera- tion and passing)	14-11-86 17-11-86 18-11-86 (Considera- tion and passing)	11-11-86 12-11-86 (Considera- tion and passing)
I	10-11-86	1	1	ı
22-8-86 (Earlier Session)	1	10-11-86	10-11-86	20-8-86 (Earlier Session)
The Juvenile Justice Bill, 1986	The Child Labour (Pro- hibition and Regulation) Bill, 1986, as passed by Rajya Sabha	The Atomic Energy (Amendment) Bill, 1986	The Indian Post Office (Amendment) Bill, 1986	The Delhi Fire Prevention and Fire Safety Bill, 1986
wi	ů.	۴.	eć	ø,

6		=	by Rajya Sabha considered and agreed to by Lok Sabha	ed and o by Lok	ed and of by Lok	ed and o by Lok
		Amendmen by Rajya considered agreed to	Sabha	Sabha		
88		ı		1	1 1	•
6 7	M	00		55 30	_	E. 4
	H	20-11-86 0 (Considera- tion of amendments made by Rajya Sabha)	0 91	dera- and ()	dera- and)) 86 86 86 dera- nnd	dera- and) -86 3 86 86 ge ge ge ge ge ge ge
\$			-86 9-12-86 (Considera-	tion and passing)	tion and passing) 24-11-86 25-11-86 26-11-86 (Consideration and passing)	tion and passing) 24-11-86 25-11-86 26-11-86 (Consideration and passing) 1-12-86 (Consideration and passing)
4		ier (As on) returned by Rajya Sabha with amendments)	. 14.11-86			
3		lafety, 29-8-85 Bill, (Earlier Session)	senta-	passed	passed tiona- 17-11-86 men:)	7
2		The Dock Workers (Safety, Morths and Welfare) Bill, 1986	The Indecent Representa- tion of Women (Prohibi-	tion) Bill, 1986 as passed by Rajya Sabha	tion) Bill, 1986 as passed by Relya Sabha The Coal Mines Nationalisation Laws (Amendment) Bill, 1986	tion) Bill, 1986 as passed by Rofya Sabha The Coal Mines Nationalisation Laws (Amendment) Bill, 1986 The Castoms and Excise Revenues Appellate Tribunal Bill, 1986
-		10.	11.		•12.	•12. 13.

Pending	Passed	Passed	Passod	Passed	Pending	Pending	seeking disapproval
I	i	1	1	1	1	1	Resolution
119	ı	8	I	I	1	10	Statutory
1	0 30	2 47	0 02	0 03	١	1	with the
1	1-12-86 (Considera- tion and passing)	26-11-86 (Considera- tion and passing)	24-11-86 (Considera- tion and passing)	1-12-86 (Consideration and passing)	I	1	scussed together
20-11-86	1	1	i	i	27-11-86	i	Bill was d
1	24-11-86	24-11-86	21-11-86	25-11-86	1	2-12-86	ion of the
The Infant Milk Foods and Feeding Bottles (Re- gulation of Production, Supply and Distribution) Bill, 1986, as passed by Rajya Sabha	The Customs Tariff (Amendment) Bill, 1986	The Bureau of Indian Standards Bill, 1986	The Appropriation (No. 5) Bill, 1986	The Central Excise Tariff (Amendment) Bill, 1986	The Mental Health Bill, 1986, as passed by Rafya Sabha	The Factories (Amend-ment) Bill, 1986	the motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval
13.	16.	17.	18.	19.	20.	21.	•

The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Coal Mines Nationalisation Laws (Amendment) Ordinance, 1986 (No. 7 of 1986).

			,	•	Þ	•		,	•	
,					H					1
7 5	22. The Lokpal Bill, 1985	26-8-85	ı	4-12-86	0 01	ł		ı	A motion for fur-	
		(Earlier Session)		(Motion for further exten-					ther extension of	
		•		sion of time					tion of the Report	
				for presenta- tion of the					of the Joint Com-	
				Report of the					•	
				mittee)					Budget Session, 1987, adopted	
23.	The Indian Post Office	5-12-86	١	8-12-86	1 17	1		1	Passed	
	1986			tion and						
24.	The Shipping Develon-	5-12.86		passing)						
	`○ ঈ			(Considera-	1 15	1	•	ı	Passed	
	•			passing)						
* 25.	The Constitution (Fifty-	5-12-86	ı	8-12-86		•		1	Danes	
	fifth Amendment) Bill,			(Considera-				1	I ASSCI	
	0061			tion and passing)						
2					3 48					
.07	Pradesh Bill, 1986	5-12-86	I	8-12-86 Considera-		,-	_	ı	Passed	
				tion and						
				passing						

Passed	Passed	Passed	Passed	Passed as amended	Passed	
1	I	1	I	-	I	
40	I	I	3 02		l	
6-12-86 (Consideration and passing)	9-12-86 (Considera- tion and passing)	9.12-86 (Considera- tion and passing)	9-12-86 (Considera- tion and passing	9-12-86 (Considera- tion and passing)	9-12-86 (Consideration and passing)	
1	1	1	1	I	ı	
5-12-86	5-12-86	5-12-86	8-12-86	8-12-86	8-12-86	
The Consumer Protection Bill, 1986	The Standards of Weights and Measures (Amend- ment) Bill, 1986	The Drugs and Cosmetics (Amendment) Bill, 1986	The Standards of Weights and Measures (Enforce- ment) Amendment Bill, 1986	The Essential Commodities (Second Amendment) Bill, 1986	The Prevention of Food Adulteration (Amend- ment) Bill, 1986	
@ 27.	@ 28.	@ 29.	@ 30.	@31.	@ 32.	

<sup>Discussed together.
Discussed together.</sup>

, ,	l			10		1	
6		Passed	Passed	Amendments made by Rajya Sabha were consi- dered and agreed to by Lok Sabba	Pending	Pending	
•		l	1	1	1	١	
,		1	I	i	1	1	
•	X			0 13	1	1	
5		9-12-86 (Considera- tion and passing)	9-12-86 (Considera- lion and passing)	9.12.86 (Consideration of amend- ments made by Rajya Sabha)	i	ı	
-		1	I	8-12-86 (As return- (ed by Rajya 1 Sabha with 1 amendments)	i	1	
3		8-12-86	8-12-86	28-2-86 (Earlier Session)	8-12-86	8-12-86	
		The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1986	The Agricultural Produce (Grading and Marking) Amendment Bill, 1986	35. The Delhi Apartment Ownership Bill, 1986	 The Merchant Shipping (Second Amendment) Bill, 1986 	The Cotton, Copra and Vegetable Oils Cess (Abolition) Bill, 1986	Discussed together.
-		9 33.	6 34.	35.	36	37.	

SUMMARY

1.	Bills pending at the end of the last session	•••	7
2.	Bills introduced	•••	25
3.	Bills opposed at introduction stage	•••	1
4.	Bills passed by Rajya Sabha and laid on the Table	•••	4
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	•••	Nil
6,	Bills returned by Rafya Sabha with amendments and laid on the Table	•••	3
7.	Bills passed	•••	30
8.	Bills negatived	•••	Nil
9.	Bills withdrawn	•••	Nil
10.	Bills part discussed	•••	Nil
11.	Motions for adjournment of debate on Bills adopted	•••	Ni
12.	Bills referred to Select Committee	•••	Nil
13.	Bills referred to Joint Committee	•••	1
14.	Bills reported by Select Committee	•••	Nil
15.	Bills reported by Joint Committee	•••	Nil
16.	Bills orginating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	***	Nil
17,	Bills pending at the end of the session vide Para No. 1440 of Lok Sabha Bulletin-Part II, dated 19 December, 1986.	•••	•

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	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabba)	Date of discussion in Lok Sabha	Time taken	No. of amend-ments tabled	No. of amend-ments carried	Progress/ Remarks
	3	4	8	9	7	∞	6
				H.M.			
The Minimum Wages (Arrendment) Bill, 1986 (Amenament of section 3) by Ch. Rahim Khan.	7-11-1986	1	1	1	1	1	Pending
The Constitution (Amendment) Bill, 1986 (Amendment of article 311) by Ch. Rabim Khan.	7-11-1986	1	1	1	ı	l	Pending
The Constitution (Amendment) Bill, 1986 (Omission of article 310, etc.) by Shri Ajoy Biswas.	7-11-1986	1	1	1	I	1	Pending
The Payment of Gratuity (Amendment Bill 1986) Amendment of section 2) by Shri Sharad Dighe.	7-11-1986	1	1	i	1	ı	Pending

Pending	Pending	Pending	Pending	Pending.	Pending
ı	I	1	1	1	1
1	1	1		ŀ	1
1	1	1	1	ı	minutes taken on introduction of Bills at S. Nos.
t	t	1	ı	1	i
1	1	1	1	1	1
7-11-1986	7-11-1986	7-11-1986	7-11-1986	7-11-1986	7-11-1986
The Civil Disturbance Victims Compensation Bill, 1986 by Shri Syed Shahabuddin.	The Constitution (Amendment) Bill, 1986 (Substitution of new article for article 347, etc.) by Shri Syed Shahabuddin.	The Indian Nationals Abroad (Representation in Parliament) Bill, 1986 by Shri Syed Shahabuddin.	The Payment of Bonus (Amendment) Bill, 1986 (Amendment of section 2, etc.) by Shri Ajoy Biswas.	The Prevention of Insults to National Honour (Amendment) Bill, 1986 (Insertion of new section 4) by Shri Syed Shahabuddin.	The Prevention of Insults to National Honour (Amendment) Bill, 1986 (Substitution of new sections for section 3) by Shri Shantaram Naik.
wi	•	6	∞	ø,	<u>.</u>

_	2	e	•	8	9	1	••	6
					H.M.			
i	The Widows' Pension Bill, 1985 by Shri Virdhi Chander Jain.	26-4-1985 (Earlier Session)	1	1-8-1986 14-8-1986 (Earlier Session) 7-11-1986 (Further considera- tion)	0-16 (excluding 2 hours and 41 minutes taken during Sixth Session)	Z	2	Bill with- drawn by leave of the House,
7.	The Constitution (Amendment) Bill, 1985 (Amendment of article 311) by Shri C. Janga Roddy.	22-11-1985 (Earlier Session)	1	7-11-1986 21-11-1986 (considera tion)	2-24	-	Z	was declared as not carried in accordance with Rule 157 of the Rules of Procedure and in accordance with the Constitution.
13.	The Schools (Taking Over and Unjform Syllabus) Bill, 1986 by Shri Balasaheb Vikhe Patil.	21-11-1986	ı	I	1	1	1	Pending

				••		
Pending	Pending	Peading	Pendin g	Pending.	Pending	Pending
I	I	1	1	1	1	I
1	I	1	i	ı	1	1
I	1	1	I	1	l	0.04 minutes taken on introduction of Bills at S. Not. 13 to 20
1	Ī	1	1	1	I	1
1	I	I	1	1	I	1
21-11-1986	21-11-1986	21-11-1986	21-11-1986	21-11-1986	21-11-1986	21-11-1986
The Maternity Benefit (Amendment Bill, 1986 Amendment of section 5) by Shri K. Ramamurthy.	The Prevention of Insults to National Honour (Amendment, Bill 1986 (Amendment of section 2, etc.) by Shri H.N. Nanje Gowda.	The Constitution (Amendment) BIII, 1986 (Omission of urticle 370) by Shri H.N. Nanje Gowda.	The Compulsory Military Training for Students Bill, 1986 by Shri H.N. Nanje Gowda.	The Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1986 by Shri Indrajit Gupta.	The Constitution (Amendment) Bill, 1986 (Amendment of article 111) by Shri K. Ramamurthy.	The Travancore Christian Succession Validation Bill, 1986 by Prof. P.J. Kurien.
"	13.	16.	17.	8 .	19.	20.

			••			
•	`	Discussion on the motion for consideration not concluded. Pending.	Pending	Pending	Pending	Pending
•	æ	Ē	1	I	1	1
	7	ΞŽ	1	ı	ı	1
	9	4-39	ı	ı	!	:
	so.	H M 21-11-1986 5-12-1986 (consideration)	1	i	!	;
	4	1	1	1	ı	1
	9	2-5-1986 (Earlier Session)	5-12-1986	5-12-1986	5.12-1986	5-12-1986
	2	The Flood Control Authority of India Bill, 1986 by Dr. Chandra Shekhar Vcrma.	The Constitution (Amendment) Bill, 1986 (Insertion of new moteles 23A, 23B and 23C) by Prof. Madhu Dandavate.	The Constitution (Amendment) Bill, 1986 (Amendment of article 85, etc.) by Prof. Madhu Dandavate.	The Forest (Conservation) Amendment Bill, 1986 (Amendment of section 2, etc.) by Prof. Madhu Dendavate.	The Constitution (Amendment) Bill, 1986 (Amendment of article 368) by Shri Shantaram Naik,
	-	ii	22.	23.	7.	25.

Pending	Pending	
I	I	
1	1	
ı	0-04 minutes taken on introduc-	tion of Bills at S. Nos. 22 to 27
I	1	
1	1	
5-12-1986	5-12-1986	
Value Standardisation of Style of Names of Citizens Bill, 1986 by Shri Shantaram Naik.	The Income-tax (Amendment) Bill, 1986 5-12-1986 (Amendment of section 230A) by Shri Shantaram Naik.	
ġ	27.	

SUMMARY

1.	Bills pending at the end of the last session	172
2.	Bills introduced	24
3.	Bills discussed	3
4.	Bills withdrawn	1
5.	Bills negatived	1
6.	Bills removed from the Register of Pending Bills	10
7.	Bills part-discussed	1
8.	Bills pending at the end of the Session vide para No. 1441 of Bulletin-Part II dated 19.12.1986	184

4. CALLING ATTENTION

ri X	Brief Subject	Name of Member who called the attention	Name of Minister ———— Date of statement	Time taken H. M.
_	2	3	4	8
<u>۔</u>	Recent hijacking of Pan-American alreats at Karachi airport and the killing of a large number of passengers including several persons of Indian origin due to inept handling of the situation by the local authorities and the action taken by the Government in that regard.	Shri Bhattam Sriramamurtby	Shri K. Natwar Singh 5.11.1986	0
ri	Situation arising out of the agitation for a separate state launched by the Gorkha National Liberation Front and the action taken by the Government in that regard.	Shri Saifuddin Chowdhary	Shri Buta Singh 6.11,1986	=
ei.	Situation arising out of the continued agitation by the Junior Engineers of the Department of Tele-communications and the action taken by the Government in that regard.	Shri P.R. Kumaramangalam	Shri Sontosh Mohan Dev 7.11.1986	E

-	2	3	+	5
+	Reported fire in module II of the Sahar terminal of the Bombay airport and the steps taken by the Government in that regard.	Shri Sharad Dighe	Shri Jagdish Tytler	H. M.
wi	Public resentment against the reportedly distorted version of I.N.A. trials in the T.V. serial 'Raj se Swaraj' and the action taken by the Government in the matter.	Shri Harish Rawat	Shri Ajit Panja 	0
vi	Situation arising out of the reported sharp increase in the clande-tine deposits made by Indians in foreign banks and the steps taken by the Government in the matter.	Shri Mobd. Mahfooz Ali Khan	Shri Vishawanath Pratap Singh	00
	Reported widespread epidemic of encephalitis in various parts of the country and the steps taken by the Government to check the disease.	Shri Zainul Basher	Kumari Saroj Khaparde	0 38
	Reported poor performance of India at the export front thereby widening the trade deficit and the steps taken by the Government in regard thereto.	Shri Chintamani Jena	Shri P. Shiv Shankar	-

•,	Situation arising out of the re-	Shri V.S. Krishna Iyer	Shri Vasant Sathe	0 55	55
	various parts of the country and the steps taken by the Government in regard thereto.		24.11.1986		
10.	10. Increasing atrocities on women and the steps taken by the Government	Dr. Chinta Mohan	Shri Buta Singh	_	03
	in that regard.		1,12,1916		
11.	Situation arising out of setting up of a National Test Range in Balianal	Prof. Madhu Dandavate	Shri Arun Singh	_	90
	and Bhograi area of Orissa and the steps taken by the Government in regard there to.		3.12.1986		
12.	Reported damage caused to invalu-	Shri Piyus Tiraky	Shri P.V. Narasimha Rao	-	15
	at the Festival of India and held in France and the United States of America and the action taken by the Government in that regard.		4.12.1986		

Number
P

6. FINANCIAL BUSINESS

Subject	Date of presentation	Dates of discussion	Time taken
		(i) Rallway Badget	н
Supplementary Demands for Grants in respect of Budget (Railways) for 1986-87.	7.11.86	12,11,1986 13,11,1986 17,11:1986	71 7
		(ii) General Budget	
Supplementary Demands for Grants in respect of Budget (General) for 1986-87.	11.11,86	19.11.1986 20.11.1986 21.11.1986 24.11.1986	7 15
Demands for Excess Grants in respect of Budget (General) for 1984-85.	3.12.86	ı	

Number of Di	visions held	5
		•

6. FINANCIAL BUSINESS

Subject	Date of presentation	Dates of discussion	Time taken
	5	(l) Railway Badget	H
Supplementary Demands for Grants in respect of Budget (Railways) for 1986-87.	7.11.86	12,11,1986 13,11,1986 17,11:1986	71 7
	E)	(II) General Budget	
Supplementary Demands for Grants in respect of Budget (General) for 1986-87.	11.11,86	19.11.1986 20.11.1986 21.11.1986 24.11.1986	7 15
Demands for Excess Grants in respect of Budget (General) for 1984-85.	3.12.86	i	

7. LEAVE OF ABSENCE

Si. No.	Name of Member	Period of which leave granted	Date when leave granted
1.	Shri K.V. Shankara Gowda	17th July to 14th August, 1986 and 4th to 25th November, 1985.	
2.	Shri Bipinpal Das	4th November to 5th December, 1986.	
3.	Prof. Narain Chand Prashar	4th November to 5th December, 1986.	
4.	Shri Charan Singh	4th November to 5th December, 1986.	1-12-1986.
5.	Shri Srikantha Datta Narasimharaja Wadiyar	4th to 21st November, 1986.	
6.	Smt. Indumati Bhattacharyya	4th November to 5th December, 1986.	
7.	Shri Chittubhai Gamit	6th to 28th November, 1986.	
8.	Chaudhary Ram Parkash	10th November to 5th December, 1986.	

8. MOTIONS

			(i) Motions under Rules 191 and 342	iles 191 and 342				
zi Š	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time	Ministry/ Department concerned	Remarks	
İ					H			
i	1. General economic situation in the country	342	Shri Vishwanath Pratap Singh	3-12-86 4-12-86 5-12-86	5 35	Finance	1	
7	Environmental move- ment	191	Shri Digvijay Singh	4-12-86	4 13	Environment and Forests	Adopted amended	2

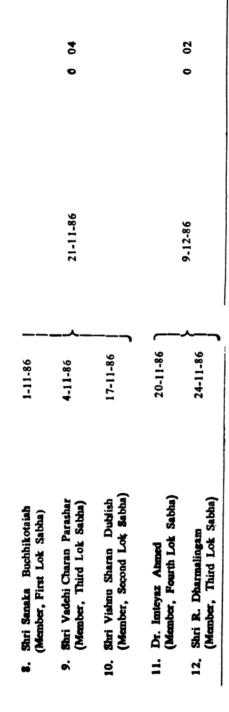
Remarks Σ 5 taken Time (ii) Motion under Rule 388 for surpension of Rule Motion 8.12-86 Date on which moved Member who moved Shri Buta Singh Arupachal Pradesh Bill, 1986 in as much as those are depen-Suspension of the proviso to Rule 66 of the Rules of Procodure and Conduct of Business in Lok Sabha in its apconsideration and Constitu-(Fifty-fifth Amendment) Bill, 1986, and the State of dication to the motions for dent on each other. ō aking into

9. OATH OR AFFIRMATION

Si. Name of Member	Constituency	Oath/ Affirmation	Language in which oath/affir- mation was	Date of taking cath/ affirma-tion
1. Sent. Manorama Singh	Banka-Bihar	Oath	Hindi	28-11-86
2. Chris M.Y.: Ghorpade	Raichur- Karnataka	Affirmation	English	4-12-86

10. OBITUARY REFERENCES

1	Si. Name No.	Date of death	Date on which obituary reference made	Time taken
1				H
•	1. Mr. Samora Machel (President of Mozambique)	19-10-86		
~:	2. Shri T. Anjiah (sitting member)	18-13-86		
Ψ.	3. Shri Sudhansu Bhushan Dae (Member, Third Lok Sabha)	22-8-86	:	0 07
.	4. Shri Datta Katti (Member, Second Lok Sabha)	22-9-86	4-11-86	
×	5. Shri G.S. Reddy (Member, Seventh Lok Sabha)	7-10-86		
vå.	6. Shri S.A. Muruganantham (Member, Fifth Lok Sabha)	17-10-86		
~	7. Shri Jnani Ram (Member, Provisional Parliament)	23-10-86		



11. PAPERS LAID ON THE TABLE

(i)	By Government	•••	•••	932
(ii)	By Private Members	•••	•••	NIL

12. PETITION

Presented by member ... One

13. QUESTIONS

(i) Starrred Questions

(.)		2233333			
	(a)	Number of questions put down in Ques- tion Lists for oral answers		• ••	* 48 9
	(b)	Number of Questions orally answered	•••	•••	149
(ii)	Shor	t Notice Questions			
	(a)	Number of Questions put down in Short Notice Question Lists.		•••	NIL
	(b)	Number of Short Notice Questions oral- ly answered	•••	•••	NIL
(111)	Unst	arred Questions			
	which laid down	aber of Questions for h written answers were including those put n for oral answers but reached for oral ans-		•••	** 5472

Includes 9 Starred Questions postponed/transferred from one Ministry to another.

Includes 75 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

(iv) Half-An-Hour discussion arising out of Auswers to Questions

S &	Brief Subject	Name of the Member Who raised the Discussion	Date	Ministry/ Department	Time	Time Taken
					Ή	X.
÷	Legislation on Protection of Consumers	Shri Sharad Dighe	10-11-86	Food and Civil Supplies	•	4
.2	Loss incurred by Hindustan Paper Corporation Ltd.	Shri Suresh Kurup	12-11-86	Industry	•	26
e,	Package deal for setting up of various Projects in West Bengal	Shri Somnath Chatterjee	17-11-86	Planning	-	23
→	China's upgrading of Kara- koram Highway	Dr. G.S. Rajhans	19-11-86	External Affairs	0	12
ø,	Modernisation of Textiles Mills	Shri Sharad Dighe	21-11-86	Textile	0	5
•	Trial Production by NALCO	Shri K.P. Singh Deo	24-11-86	Steel and Mines	0	49
7.	7. Low wages for tea plantation Workers	Shri Piyus Tiraky	26-11-86	Labour	0	20
œi	Disbursement of Income-Tax free cash awards	Shri Mool Chand Daga	28-11-86	Finance	•	20
6	Closure of Government of India Preses at Calcutta	Kumari Mamata Banerjee	3-12-86	Urban Development	•	30
10.	Implementation of Assam accord	Shri Dinesh Goswanni	5-12-86	Home Affairs	•	30

14. "RESOLUTIONS

(f) Statutory Resolutions

z 2	Subject	Article/ Section of Constituti n/ Act	Name of Member who moved	Date of moving and discussion	Time taken	2 E	Ministry/ Department concerned	Remarks
					н	Σ		
.	 *I. Disapproval of the Coal Mines Nationalisation Laws (Amendment) Ordinance, 1986 (Ordinance No. 7 of 1986) 	Article 123	Smt. Geeta Mukherjee	24-11-86 25-! 1-86 26-11-86	m	16	Energy	Negatived
ri	2. Approval of the Notification of the Government of India in the Ministry of Finance (Department of Revenue) G.S.R. No. 1235 (E) dated 27-11-1986, increasing the export duty Leviable on black pepper from Rs. 3 to Rs. 5 per kilogram from the date of the Notification.	Section 8 (2) read with section 7 (3) of the Customs Tariff Act, 1975	Shri B.K. Gadhvi	9-12-86	•	6	Finance	Adopted
I				1.0	Minn	Jecoph	estion Law	Mine Nationalisation Laws (Amendment)

*Discussed alongwith the motion for consideration of the Coal Mines Nationalisation Laws (Amendment) Bill, 1986.

		(fl) Privade	(ii) Private Members' Resolutions	1000		
i i i	Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1. Growth	of rural economy	Shri D.N. Reddy	25-7-1986 8-8-1986 (Earlier Session) 14-11-1986	H M 3 43 (excluding 3 hours and 11 minutes taken during	Planing	Negatived
2. Bonomik	c policies.	Shri Bhattam Scirama Murty	28-11-1986	Statu Session)	Planning	Discussion not concluded.

15. SHORT DURATION DISCUSSIONS (RULE 193)

ri Š	Subject	Under	Name of m raised the	Name of members who raised the discussion	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
-	2	3	4		S	9	7	∞
i	Situation arising out of the reported exclosion of nuclear device by Pakistan and the supply of AWACS and other sophisticated arms by U.S.A. to Pakistan.	193	Shri Balwant Singh Ramoowalia	Singh alia	6-11-86	ж е Ф	External Affairs	1
	Ethnic problem of the Tamilians in Sri Lanka.	193	Shri Bhattam Sri Rama Murthy	n Sri Rama	11-11-86	3 38	External Affairs	ı
ë.	Recent spurt in terrorist activities in Punjab and other parts of the country.	193	Shri Bhattam Sri Ram a Murthy	n Sri Rama	18-11-86	4 17	Home Affairs	ı
	Statement made by the Prime Minister in the House on 19-11-86 regarding Second Conference of the South Asian Association for Regional Cooperation (SAARC) held at Bangalore on November 16 and 17,	193	Shri Dinesh Goswami	Goswami	20-11-86	3 35	External Affairs	1

1	1	1	1
Agriculture	Human Resource Development	Home Affairs	Home Affairs
46	4 28	3 57	6 49
'n	4	e	•
25-11-86 5 46	27-11-86 28-11-86	28-11-86 2-12-86 3-12-86	1-12-86 2-12-86
Shri C, Madhav Reddy	Shri Dinesh Goswami	Shri C. Madhav Reddy	Prof. Madhu Dandavate
193	193	193	193
5. Situation arising out of floods and drought in various parts of the country.	6. Performance of the Indian sportsman at the 10th Asian Games held at Seoul.	7. Need to preserve sanctity and dignity of the National Symbols.	8. Statement made by the Minister of Home Affairs regarding situation arising out of the killings by terrorists in Punjab on 30-11-86.
n,	•	14	•

16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Amnouncement

Subject	By whom	Date
Fixation of sittings of the House on Monday, 8th December and Tuesday, 9th December, 1986.	Speaker	2-12-1986

17. STATEMENTS

(i) Sou-motu statements made/taid by Ministers under Rule 372

SI. No.	Subjects	Name of the Ministers	Date	-	ime ken
1	2	3	4		5
				Н	M
1.	Scheme of declaration about foreign interest assets and holdings by Indian Nationals and companies held abroad.	Shri Vishwanath Pratap Singh	6-11-86	0	04
2.	Financial position of the Railways.	Snri Madhavrao Scindia	7-11-86	0	06
3.	Government business for the week commencing the 10th November, 1986.	Shri H.K.L. Bhagat	7-11-86	0	17
4.	Visit to Moscow by Minister of External Affairs.	Shri Narayan Datt Tiwari	10-11-86	0	05
5.	Visit of the Minister of External Affairs to various countries as Member of the Group of Non-aligned Foreign Ministers on Comprehensive sanctions against South Africa.	Shri Narayan Dett Tiwari	10-11-86	0	06
6.	Demands of Junior Doctors' Federation of Delhi Hospitals.	Shri P.V. Narasimha Rao	10-11-86	0	05
7	Prime Minister's recent visits to (i) Harare, and (ii) Indonesia, Australia, New Zealand and Thailand.	Shri Rajiv Gandhi	13-11-86	0	09
8.	New Institutional Arrange- ments for Ship Financing.	Shri Janardhana Poojari	13-11-86	0	03

1	2	3	4		5
* 9.	Newsprint Allocation Policy for the licensing year 1986- 87 and 1987-88.	Shri Ajit Panja	13-11-86	0	02
10.	Further information regarding demands of Junior Doc:ors' Federation of Delhi.	Shri P.V. Narasimha Rao	13-11-86	0	02
11.	Statutory minimum price of sugarcane for 1987-88.	Shri H.K.L. Bhagat	13-11-86	0	02
• 12.	Agreement reached on the demands of Junior Doctors' Federation of Delhi.	Shri P.V. Narasimha Rao	14 11-86	0	02
13.	Government business for the week commencing the 17th November, 1986.	Shri H.K.L. Bhagat	14-11-86	0	17
14.	Discovery of oil at Namti in Assam.	%Shri P.A. Sangma	17-11-86	0	01
15.	Enforcement of the Environ- ment (Protection) Act, 1986.	Shri Bhajan Lal	19-11-86	0	01
16.	Second Conference of the South Asian Association for Regional Cooperation (SAARC) held on November 16 and 17, 1986 at Bang.lore.	Shri Rajiv Gandhi	19-11-86	0	04
17.	Objectionable maps distributed by the Pakistani Pavilion at the India International Trade Fair, 1986.	Shri K. Natwar Singh	20-11-85	0	01
18.	Payment of Dearness Allow- ance to Group B, C, and D of Central Government employees in accordance with the formula recommended by the Fourth Pay Com- mission.	Shri Vishwanath Pratap Singh	21-11-86	0	03

^{*} Also laid on the table a copy of the Newsprint-Allocation Policy.

^{**} Also laid on the table a copy of the arrangement.

[%] On behalf of Shri Brahm Datt (Minister of State of Ministry of Petroleum and Natural Gas).

1	2	3	4	5	
19.	Government business for the week commencing the 24th November, 1986.	Shrimati Shiela Dikshit	21-11-86	0 17	7
20.	Bilateral talks with Heads of Government/State during Se- cond SAARC Summit held in Bangalore recently.	Shri Narayan Datt Tiwari	24-11-86	0 05	5
21.	Correcting the reply given by the Minister on the 5th November, 1986 to a supplementary by Shri Uttam Rathod, M.P. on Starred Question No. 26 regarding assassination of General Vaidya.	Shri P. Chidam- baram	26-11-86	0 0	1
22.	Government business for the week commencing the 1st Dec., 1986.	Smt. Shiela Dikshit	28-11-86	0 15	5
***23	Revision of Postal and Tele- communication tariffs.	Shri Santosh Mohan Dev	28-11-86	0 16	6
24.	Situation arising out of kill- ing of several persons in Punjab on 30th November, 1986.	Shri Rajiv Gandhi	1-12-86	0 3	7
25.	Situation arising out of the killings by terrorists in Punjab on 30th November, 1986.	Shri Buta Singh	1-12-86	0 0	2
26.	Visit to India of General Secretary of the Central Committee of the Communist Party of the Soviet Union from November 25 to 28, 1986.	Shri Rajiv Gandhi	2-12-86	0 0	5
27.	Projections of resources for Central Plan 1987-88.	Shri Vishwanath Pratap Singh	2-12-86	0 6	7
28.	Government Business for the remaining part of the session.	Smt. Shiela Dikshit	5-12-86	0 24	4

^{***} Also laid on the Table a Statement, showing the details of tariff revision.

1	2	3	4		5
29.	Senior Officials' Meeting of the AFRICA Fund Committee held in Lusaka from Novem- ber 24 to 26, 1986.	@Smt. Shiela Dikshit	8-12-86	0	01
30.	Incidents that took place in Delhi on 5th December, 1986.	Shri Buta Singh	8-12-86	0	05
31.	Situation in Karnataka arising out of protest against publication of a short story in the Deccan Herald.	Shri P. Chidambaram	9-12-86	0	03

[@]On behalf of Shfi Eduardo Faleiro (Minister of State for External Affairs.)

(dj) Statement Under Direction 115

130Grag Talla	Name of the Member who made the statement	Minister who made the statement in reply	Date	Time	Time taken
1. Certain information given by the Minister of Textiles on behalf of Minister of Water Resources on the 6th November, 1986 regarding Inchampall Project.	Shri C. Madhav Reddy	Sbri Ram Niwas Mirdha	19-11-1986	н 0	№ 60

(iii) Matters Under Rule 377

(a) Details of Matters raised

81. No.	Subject	Name of member who raised the matter	Date	Tims taken
1	2	3	4	5
-				н, м.
1.	Need to clear the proposed Ib Thermal Project in Orissa.	Dr. Krupasindhu Bhoi		
2.	Need to condemn the attack on the life of the Prime Minister and take stern steps for Prime Minister's security.	Shri Somnath Rath		
3.	Need to increase the transport subsidy in the hilly districts of Uttar Pradesh particularly Almora, Pithoragarh, Chamoli, Pauri, Uttarkashi and Tehri.	Shri Harish Rawat		
4.	Need to take neces- sary steps to check the spread of 'silicosis' disease particularly in Mandsaur district of Madnya Pradesh,	Shri Balkavi Bairagi	4.11.198	6 0 14
5.	Need to take neces- sary measures to pro- tect the carpet in- dustry in the country,	Shri Umakant Mishra		

_				
			H,	M.
6,	Need to take steps to check the entry of infiltrators into India from Pakistan border and also to stop assistance being given to the extremists by that country.	Shri G.S. Basavaraju		
7.	Need to make available financial assistance to the tobacco growers in Andhra Pradesh whose crops have been damaged due to floods in Godavari, Wyara and Errakalava rivers.	Shri V. Sobhanadree- swara Rao		
8.	Need to take neces- sary measures to meet the power require- ments of Karnataka State.	Shri V.S. Krishna İyer	}	
9.	Need to take neces- sary measures to check industrial pol- lution in Cochin.	Prof. K.V. Thomas)	
10.	Need to include Super Thermal Power Plant at Talcher and Ther- mal Power Plant in 1b Valley in the 7th Plan to overcome the power crisis in Orissa State,	Shri Sriballav Panigrahi		
rı.	Need to provide pro- per marketing faci- lities for the agricul- tural products of Himachal Pradesh viz. potato, orange, apple, ginger, etc. to ensure remunerative prices to the growers.	Shri K.D. Sultanpuri		

1	2	3	4	5
			н.	М.
12.	Need to take early decision on the proposal of M/s. Hyundai Corporation of South Korea for the development of Paradip Port.	Smt, Jayanti Patnaik		
13.	Need to implement 20-point programme effectively particular- ly in Bihar.	Shri Ramashray Prasad Singh		
14.	Need to broadcast news bulletin in Urdu from A.I.R. Centres in Bihar particularly from Patna.	Shri Kali Prasad Pandey	5.11.86 0	10
15.	Need to provide fi- nancial assistance to the State Govt, of Bihar for construc- tion of road bridge on Kamla river at Jhanjharpur and also to strengthen the railway bridge.	Dr. G.S. Rajhans		
16.	Need to look into the causes of mal- functioning of Ato- mic Power Station No. 1, Kota.	Shri Mool Chand Daga		
17.	Need to survey and sanction money for establishing road communication link between Bihar and West Bengál by connecting Delhi-Dewanganj to Harish-chandrapur.	Dr. Golam Yazdani	6.11.86 0	16

1	2	3		4		5
					H.	M,
18.	Need to take neces- sary measures to meet the power re- quirements of Orissa.	Shri Braja Mohan Mohanty				
19.	Need to open an Ayurvedic College in Khalilabad, Uttar Pradesh	Dr. Chandra Sekhar Tripathi				
20.	Need to expedite the work of construction of new bridge on Mandovi river in Goa.	Shri Shantaram Naik				
21.	Need to fix the pro- curement price of Narma cotton at Rs, 700 per quintal.	Shri Birbal				
22.	Need to provide underground metrorail system in big cities to solve the problem of traffic congestion	Dr. G. Vijaya Rama Rao	}	6.11.86	0	16
23.	Need to look into the grievances of the Marathi speaking people residing in the Karnataka - Maha- rashtra border areas.	Dr. Datta Samant				
24.	Need to examine the telecast of distorted projection of personal life of Netaji in a Doordarshan serial 'Raj Se Swaraj' and punish the offender suitably.	Shri Amar Roy Pradhan				

1	2	3	4		5
				Н.	M.
25	Need to ensure remu- nerative price of cotton to the cotton growers in the coun- try particularly in Punjab.	Shri Teja Singh Dardi	6.11.86	0	16
26.	Need to open a Rural University in Bihar during the 7th Five year plan.	Prof. Chandrabhanu Devi			
27.	Reported offer of non- residents of Indian origin in Hong Kong to develop the Anda- man Nicobar Islands on the pattern of Hong Kong.	Smt, Kishori Sinha			
28.	Need to construct an over-bridge across railway crossing in North Coimbatore in Tamil Nadu.	Shri C.K. Kuppuswamy			
29	Need to take effective steps to safeguard the interests of carda- mom growers in the country.	Prof. P.J. Kurien	10,11.86	0	10
30.	Need to sanction Rs. 22 crores to the state of Orissa for improving the sewer- age system in Cuttack city.	Smt. Jayanti Patnaik			
31.	Need to take effec- tive measures to con- trol the pollution of environment in Vi- sakhapatnam,	Shri Bhattam Srirama- murthy			

1	2	3	4	5
			н.	М.
32,	Need to set up in- dustries in Himachal Pradesh to provide employment to the educated unem- ployed.	Shri K.D. Sultanpuri	} 10.11.86 0	10
33.	Need to provide funds for the early electri- fication of Arkonam- Chingleput railway line.	Dr. S. Jagathrakshakan		
34.	Need to take necessary measures to protect the historical places of archaeological value and develop the birth places of Pt. Motilal Nehru, Galib and Nazir in Agra as national memorials.	Shri Nihal Singh		
35,	Need to take steps to eradicate poverty in the rural areas of the country,	Shri Umakant Mishra	11.11.86 0	16
36.	Need to continue scholarships to the Scheduled Caste/ Scheduled Tribe students studying in higher classes and also increase the rate of scholarships.	Shri R.P. Suman		
37.	Need to take necessary steps to protect the sick industries in Bihar.	Dr. C.P. Thakur		

1	2	3	4	5
			н.	M.
38.	Need for preserving the ecological balance in the Western Ghats.	Shri Ranjitsingh P. Gaekwad		
	Need to direct Rajas- than Govt. to stop re- covery of dues from the Indira Gandhi Canal Project Area.	Shri Birbal	11.11.86 0	16
	Need to take neces- sary measures for ra- pid industrialisation of Kerala.	Shri K. Mohandas		
41.	Need to conduct a study into the economic crisis in the film industry, reduce taxes and curb video piracy.	Shri Sunil Dutt		
42.	Need to take neces- sary measures to im- prove the conditions prevailing in Ranchi Mental Asylum.	Shri Mohd, Mahfooz Ali Khan		
43.	Need to start a new train from Kota or Ratlam to Delhi and to re start Dehradun Express.	Shri Shanti Dhariwal		
44	. Need to declare the people of Ladakh region as Scheduled Tribe,	Shri P. Namgyal		
45.	Need to take preven- tive steps to save Lakshadweep from the menace of sea erosion.	Shri P.M. Sayeed		

1	2	3	4	5
			н	М.
46	Need to start T.V. Relay Centres at Damoha and Panna for the benefit of Harijans and Adivasis of these districts in M.P.	Shri Dal Chand Jain		
47.	Need to take imme- diate steps for the development of Para- deep Port.	Shri Braja Mohan Mohanty	12.11.86 0	12
48.	Need to organise voluntary consumer efforts to protect them from unhealthy trade practices.	Shri Satyendra Narain Sinha		••
49.	Need for early re- lease of grants by the University Grants Commission to Vidya- sagar University, Midnapur in West Bengal.	Dr. Sudhir Roy		
50.	Need to help the State of Tamil Nadu to augument the gene- ration of thermal power to meet the power crisis in the State.	Shri P. Kolandaivelu		
51.	Need to ensure that the site offered for the setting up of proposed Gas based fertiliser unit at Shah- jahanpur, is not changed and the plant is commission- ed by 1988.	Shri Jitendra Prasada		

1	2	3	4 5
			Н. М,
52.	Need to take neces- sary steps to imple- ment special compo- nent Plan and tribal sub-plan for the Wel- fare of Scheduled Castes / Scheduled Tribes.	Shri Anadi Charan Das	
53.	Need to develop Bakel Fort near Kasargod in Kerala as a tou rist centre.	Shri I. Rama Rai	
54.	Need to clear major projects of Andhra Pradesh and set up a high power trans- mitter in Rayalseema in Andhra Pradesh.	Dr. Chinta Mohan	
55.	Need to send a study team to Mahbubnagar district and other parts of Andhra Pradesh to assess the damage caused due to drought and release liberal interim aid to combat the situation.	Sh. S. Jaipal Reddy	13.11.86 0 13
56.	Need to open more Primary Health Cen- tres in tribal areas of Kerala to achieve the target of 'Health for all by 2000 A.D.'	Dr. K.G. Adiyodi	
57.	Need to create a separate independent Telephone Circle for Goa, Daman and Diu with three divisions.	Shri Shantaram Naik	

1	2	3	4		5
				H.	М,
58.	Need to give adequte financial assistance to the State Government of Uttar Pradesh in view of the recommendations of A.R. Sen Committee for the rapid agricultural development of the Eastern part of the State.	Shri Zainul Basher			
59.	Need for construction of highway bridge on Kali Sind and Parvati rivers to ensure smooth flow of traffic from Kota in Rajasthan to various towns in Madhya Pradesh.	Shri Jujhar Singh			
60.	Need to start Vayu- doot Service from Jammu to Poonch, Rajouri and Kishtwar	Shri Janak Raj Gupta			
61.	Need to review the Poverty Ameliora- tion Programme in Uttar Pradesh parti- cularly in Mirzapur District.	Shri Ram Pyare Panika			
62.	Need to constitute a Parliamentary Committee to study the problems of Mica industry.	Shri P. Penchalainh	17.11.86	0	10
63.	Need to develop the stretch of National Waterway between Farakka and Haldia first as per report of the Dutch consultants.	Shri Saifuddin Chowdhary			

5 4 2 3 1 H. M. 64. Need to direct com-Dr. Krupasindhu Bhoi mercial banks Orissa to participate in term lending alongwith State Financial Corporation for expeditious sanction of working capital for development of small industries. 65. Need to develop Shri N. Dennis Cape Camorin as an international tourist resort. 66. Need to link Ayodhya Shri R.P. Suman by rail with other big cities of the country and also construct a rail bridge across the 13.11.86 0 13 Sarvu river in Ayodhya. 67. Need to connect Shri Braja Mohan Bhubancshwar with Mohanty Vishakhapatnam Rajpur and Port Blair by Vayudoot Services and also introduce Vayudoot service at some other Centres in Orissa. 68. Need to look into Shri Sriballav the problems of the Panigrahi displaced persons in Rengali and Indravati areas in Orissa and take suitable remedial measures.

1	2	3	4 5	
			н. м.	
69.	Need to exploit various places of attraction in Kerala for promotion of tourism.	Prof. K.V. Thomas		
70.	Need to give sanction to the Kuriar Kutty Karapara multipurpose project in Kerala.	Shri V.S. Vijayaraghavan		
71.	Need to encourage sugarcane cultivators by giving subsidy to increase sugar-cane cultivation to save the sugar mills in Kerala and also give relaxation to bring molasses from other states.	Shri Thampan Thomas		
72.	Need to implement recommendations of the Fourth Pay Com- mission in respect of women employees and reject some others.	Smt. Geeta Mukherjee		
73.	Need to draw rehabilitation plant for the people uprooted in the NALCO Project in Orissa and explore the possibility of setting up the Research Centres for Alumina and Aluminium at Damanjori and Angul.	Shri K.P. Singh Deo		

1	2	3	4	5
			н	. м.
74.	Need for an early construction of rail- way over-bridge in Sonepat.	Shri Dharampal Singh Malik		
75.	Need to start super fast trains from Madhya Pradesh to Calcutta and Ah- medabad.	Shri Kamodi Lal Jatav		
76.	Need to construct a link highway to connect National Highway Nos. 47 to 17 in Kerala for the convenience of pilgrims visiting Guruvayur Temple.	Shri P.A. Antony		
77	Need to look into the grievances of about 40,000 sailors in the country.	Shri I. Rama Rai	19,11.86	0 11
78	Need to strictly enforce the provisions of the Prevention of cruelty to Animals Act, 1960.	Shri Mool Chand		
79	P. Need to ensure proportionate share of electricity supply to Rajasthan from interstate power projects and provide necessary assistance to the Palana lignite and gas based plant at Ramgarh.	Shri Virdhi Chander Jain		

1	2	3	4	5
			Н.	M.
80.	Need to run a shuttle between Kagaznagar and Secunderabad in Andhra Pradesh for the convenience of the industrial wor- kers.	Shri G, Bhoopathy		
81.	Need to restore the Trivandrum Mail.	Dr. S. Jagatrakshakan		
82.	Need to increase the forest area by taking various urgent measures to save the country from ecological disaster.	Dr. P. Vallal Peruman		
83.	Need to set up 'Fo- rest Protection Force' with all the necessary modern communica- tion equipments.	Sh. Mohan Lal Jhikram		
84.	Need to take up the works for develop- ment of backward areas of Chambal Valley and a portion of river Jamuna.	Shri Ganga Ram	20.11.86 0	13
85.	Need to allocate special funds to the Bundelkhand Development Authority for the development of the region and for elimination of dacoits,	Shri Dal Chand Jain		
86.	Need to provide adequate funds to the State Government of Rajasthan for the development of Boondi and Kota towns as tourist resorts.	Shri Shanti Dhariwal		

1	2	3	4	5
87	. Need to conduct sur-	Shri Somnath Rath	н.	M.
•	vey to examine the feasibility of laying a railway line from Berhampur (Ganjam) to Dasapalla and to connect it with Khurda and Bolangir in Orissa.	,		
88.	Need to take up with the Govt of Nepal the construction of an embankment and a reservoir in the area of river Bhutahi Balan in Nepal.	Dr. G.S. Rajhans	20.11.86 0	13
	Need to take steps for the reopening of National Herald and Quomi Awaz.	Shri Somnath Chatterjee		
1 1 1 1	Need to take steps to bring about nor- maley in Darjeeling district of West Bengal and to ensure normal flow of com- modities to Sikkim	Smt D.K. Bhandari		
dr cei	leed to clear the raft bill on land illings sent by the port, of Goa,	Shri Shantaram Naik		
edu sor	ed to make military scation compul- y for all students the country.	Shri Mool Chand Daga		

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				H.	M.
93	Need to declare some development blocks of Pithoragarh, Chamoli and Utturkashi districts of Uttar Pradesh as tribal areas.	Shri Harish Rawat			
94	Need to open an office of Chief Regional Manager at Berhampur (Ganjam) and also open evening branches at Aska junction and Bhanjanagar Bazar in Orissa.	Shri Somnath Rath			-
95.	Need to increase the rate of compensation to farmers whose lands are acquired by DDA in Delhi and also provide all facilities in the villages surrounded by DDA colonies.	Shri Bharat Singh	24.11.86	0	14
96.	Need to allocate more funds to the State Government of Orissa for construc- tion of bridges and roads in Dhenkanal district,	Shri K.P. Singh Deo			
97.	Need to construct a mini under-bridge in Nellore town in Andhra Pradesh.	Shri P. Penchalaiah			
98.	Need to delete article 310 and 311 (2) (a) (b) and (c) of the constitution and also bring parity in pay of Central and State Govt, employees.	Shri Ajoy Biswas		- .	

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99	Need to post Central Industrial Security Force Personnel at Neyveli Lignite Corporation to prevent theft of valuable stores.	Dr. P. Vallal Peruman		Н, М,
100.	Need to extend transport subsidy to the desert areas of Barmer, Jaisalmer and Jodhpur Distt, in Rajasthan,	Shri Virdhi Chander Jain		
101,	Need to reduce the average of opium purchased from the growers from 32 Kg. to 27 Kg. in Madhya Pradesh and Rajasthan to protect the interests of opium growers.	Shri Mahendra Singh	25.11.86	0 11
102.	Need to streamline the Haj affairs and arrange direct flights from Srinagar to Jeddah,	Prof. Saifudin Soz		
103.	Need to provide STD facilities in Pathana- mithitta district of Kerala.	Prof. P.J. Kurien		
104.	Need to exempt in- ternational awards and prizes won by our artists/aportsmen from customs duty.	Shri Ranjitsingh Gaekwad		

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			н.	M.
10:	 Need to improve Telephone services in Varanasi region of Uttar Pradesh. 	Shri Zainul Basher		
106	Need to electrify Bangalore and Ja- larpet.	Dr. V. Venkatesh		
107	7. Need to reconsider the decision regard- ing closure of Govt. of India Press, Calcutta.	Km. Mamta Banerjee		
108	Need to declare various districts of eastern Uttar Pradesh as backward districts and set up a Development Board for their development.	Shri Madan Pandey		
109	. Need to set up small and large scale industries in Agra district of Uttar Pradesh.	Shri Ganga Ram		
110.	Need to have a uniform pattern of Sales tax in all States to check its evasion.	Smt. Usha Rani Tomar	26.11.86 0	14
111.	Need to take steps to check pollution in Kota city of Rajasthan,	Shri Shanti Dhariwal		
112.	Need to ensure that the prime movers of monoblock pumpsets are not classified as	Shri P. Kolandaivelu		

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	'electric motor' and subjected to excise duty to safeguard the interests of manufac- turers of Coimbatore,				н.	M.
113.	Need to look into the methods of diagnosis of AIDS.	Dr. A. Kalanidhi				
114,	Need to consider the situation arising out of the total strike of the Government employees in Uttar Pradesh.	Shri Arif Mohammad Khan				
115.	Need to revise the pay scales of the university teachers in the country.	Prof. Chandra Bhanu Devi				
116.	Need to establish a lowpower TV Centre in Balasore district, Orissa before the end of current financial year.	Shri Chintamani Jena	,			
117.	Need to sanction irrigation schemes of Jhalawar Parliamentary constituency of Rajasthan.	S hri Jujhar Singh				
118.	Need to ensure payment of bonus and outstanding salary to the workers of Modi Spinning and Weaving Mills and to take steps to re-open these closed units.	Shri R.P. Suman				

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				н. м.
119.	Need to clear Irriga- tion Schemes of Maharashtra State pending with Central Government,	Shri Vilas Muttemwar		
120,	Need to notify Dhobi community in Andhra Pradesh as Scheduled Caste.	Shri V. Sobhanadree- swara Rao	27.11,86	0 12
121.	Need to construct a rail bridge between Pahelja and Digha in Bihar.	Shri Ram Bahadur Singh		
122.	Need to continue free medical facilities in hospitals in Uttar Pradesh,	Shri Ram Nagina Mishra		
123,	Need to motivate the youth and eligible couples in family planning.	Smt. Vyajayanthimala Bali		
124.	Need to establish development boards for Vidharba. Marathwada and other backward regions of Maharashtra,	Shri Banwari Lal Purohit		
125.	Need to introduce daily air service to Ladakh,	Shri P. Namgyal		
126.	Need to set up a branch of All India Medical Institute at Calcutta to cater to the medical needs of the people of the Eastern region,	Shri Ashutosh Law		

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					Н.	М.
127.	Need to appoint a body to monitor the programme for deve- lopment of tribals of Cannanore region of Kerala.	Shri Mullappally Ramachandran				
128.	Need to take immediate steps to supply special medicines to Tamil Nadu to check the incidence of encephalitis.	Shri C.K. Kuppuswamy	\ \ \ \ \	1.12.86	0	11
129,	Need to allot suffi- cient funds for ex- ecuting Padaballi and Darigallu Projects in Andhra Pradesh,	Shri K. Ramachandran Reddy				
130.	Need to consult the teachers of Kendriya Vidyalaya at the time of their pay revision.	Dr. Sudhir Roy	} 			
131.	Need to provide financial assistance to the Govt, of Maharashtra to run the Cotton Monopoly procurement Scheme,	Shri Balasaheb Vikhe Patil				
132.	Need to set up mi- crowave link at Ber- hampur TV Relay Centre, in West Bengal.	Dr. Phulrenu Guha				
133.	Need to convert rail- way line between Guntakal and Secun- derabad into a broad gauge line,	Smt. Basavarajeswari				

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			н.	M.
134.	Need to educate people about overeat- ing and also enact necessary legislation in this regard.	Shri Mool Chand Daga		
135.	Need to start work on refractories pro- ject at Pithoragarh in Uttar Pradesh imme- diately and investi- gate reasons for delay.	Shri Harish Rawat		
136.	Need to set up a steel plant at Vijayanagar in Karnataka.	Shri Srikantha Datta Narasimharaja Wadiyar		
137.	Need to remove the misgivings being created amongst the Scheduled Castes/Scheduled Tribes regarding their reservation in Govt, service,	Shri Ganga Ram	2,12.86 0	10
138.	Need to conduct a survey in district Etah of Uttar Pradesh to explore the possibility of setting up cooking gas agencies.	Shri Mohd, Mahfooz Ali Khan		
139.	Need to increase the support price of cotton.	Shri Kadambur M.R. Janarthanan		
140.	Need to protect the interests of HDPE units in the country in case Jute packing is made mandatory.	Shri Ranjitsingh Gaekwad		

1	2	3	4	5
			Н	. м .
141.	Need to undertake comprehensive sur- vey of water re- sources in Kanpur.	Shri Jagdish Awasthi		
142.	Need to allow farm rs to thrash their paddy crops and open purchase centres for selling paddy at a reasonable price in the country particularly in Uttar Pradesh.	Shri Ram Pujan Patel		
143.	Need to set up small scale industries in Balia and Azamgarh districts of eastern Uttar Pradesh,	Shri Raj Kumar Rai	3.12.86	03
144.	Need to open a Navodaya School in Palghat district of Kerala	Shri V.S. Vijayaraghavao		
145.	Need to convert Shahganj—Azamgarh Mau. Ballia meter gauge line into broad- gauge.	Shri Santosh Kumar Singh		
146.	Need to sanction an amount of Rs. 80 crores for construction of Mankhurd-Belapur railway line in Bombay.	Dr. Datta Samant		
147.	Need to persuade the Government of Kar- nataka to release at least 50 TMC of	Shri S. Singaravadivel		

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				н.	M,
	Water from their re- servoirs to Tamil Nadu and also refer Cauvery water dis- pute to a time- bound tribunal.				
148.	Need to convert the track between Kolar and Bangarpet into Broad gauge,	Dr. V. Venkatesh			
149.	Need to accord sanction to Sidhmukh and Nauhar canal projects in Rajasthan.	Shri Birbal			
150.	Need to convert meter gauge line between Chapra and Aurihar Junction into broad gauge.	Shri Zainul Basher	4.12.86	0	14
151,	Need to provide fi- nancial assistance to the State Govern- ment of Andhra Pradesh to meet situ- ation created by floods and drought in the State.	Shri B.N. Reddy			
152.	Need to revive the exploratory fishery project at Paradip in Orissa.	Smt. Jayanti Patnaik			
153.	Need to make it obligatory to indicate the contents of the food items on their containers/packets.	Shri Dal Chand Jain			

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			H.	M.
154.	Need to provide sufficient financial assistance for early completion of Sagar Mal Gopa and Veerbal branches of Indira Gandhi Canal in Rajasthan.	Shri Virdhi Chander Jain		
155.	Need to provide more facilities at Satna and Mahiyar railway stations in Madhya Pradesh.	Shri Aziz Qureshi		
156.	Need to construct trunk roads all along the coastal areas of the country.	Dr. P. Vallal Peruman		
157.	Need to allow gene- ration of electricity in private sector to meet the power re- quirements of the country.	Shri Hafiz Mohd. Siddiq		
158	Need to set up an electronic design and technology centre at Bhubaneshwar in Orissa.	Smt. Jaya _n ti Patnaik		
159.	Need to construct an over bridge over Lucknow-Naka railway crossing on Sultanpur — Lucknow road.	Shri Raj Karan Singh	8.12.86) 11
160.	Need to protect the Chambal Valley reservoirs from sedimentation and take measures to stop the illegal operations in the Chambal catchment area.	Shri Jujhar Singh		

1	2	3	4		5
				н.	M.
161	Need to fix the sup- port price of ground- nut at Rupees six hundred and fifty per quintal.	Shri K. Ramachandra Reddy			
162.	Need to install efflu- ence treatment plants throughout the coun- try particularly at Ranipet in Tamil Nadu to check pollu- tion in the country.	Shri R. Jeevarathinam			
163.	Need to restore the inland water transport facility between Kanya Kumati and Ernakulam,	Shri N. Dennis			
164.	Need to lay railway line connecting Bara- banki with Baharaich in Uttar Pradesh.	Shri Kamala Prasad Rawat			
165.	Need to repair the National Highway from Bihar to the Chinese border.	Smt. Madhuri Singh			
166.	Need to provide fi- nancial assistance to the State Govern- ment of Madhya Pradesh for lift irri- gation project to en- sure water supply to Datia town.	Shri Krishna Singh			
167.	Need to take measures to destroy the Latina bushes to protect the forests in the country.	Shri Mohanlai Jhikram			

1	2	3	4		5
				н.	M.
168.	Need to increase the monthly remunera- tion being pad to Village health giuides and also the amount of medicines supplied to them per month.	Shri Chintamani Jena	9.12.86	0	28
169.	Need to take steps to modernise Sindri Fertilizer Plant,	Shri Basudeb Acharia			
170.	Need to fix realistic procurement price for the jute crop by the Jute Corporation of India.	Shri Syed Shahabuddin			
171.	Need to provide more railway facilities to the residents of Kanpur town.	Shri Jagdish Awasthi			
172.	Need to make ar- rangements for reha- bilitation of persons whose crops and property have been damaged due to water logging in Indira Gandhi Canal area.	Shri Birbal			
173.	Need to make effec- tive arrangements for timely transportation of agricultural pro- duce from Punjab to other States.	Shri Balwant Singh Ramoowalia			
174.	Need to prevent any violation of the Con- stitution by anti- Hindi agitationists.	Shri Raj Kumar Rai			

1	2	3	4		5
				н.	M.
175.	Need to look into the affairs of Banaras Hindu University.	Shri Sa ifuddin Choudhary			
176.	Need to start work in the diamond mines in Panna district of Madhya Pradesh.	Shri Dal Chand Jain			
177.	Need to take immediate measures to set up the proposed Himalayan Environmental Institute in Pithoragarh District of Uttar Pradesh.	Shri Harish Rawat			
178.	Need to remove all kinds of exploitation from our social life.	Shri Mool Chand Daga			

(b) Position Regarding Receipt of Replies from Ministers Concerned as on 30,1,87

First Session

(15th January, 1985 to 30th January, 1985)

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As on	Total Number of matters raised	Progress of replies sent to the Members and copies thereof endorsed to Lok Sabha Sccretariat	Percentage of replies sent to the Members by the Ministers
1	2	3	4
30-1-1987	61	53	86.9%
	Se	cond Session	
	(13th March, 19	85 to 20th May, 1985)	
30-1-1987	351	307	87.5%
	Th	ind Section	
		ird Session	
	(23rd July, 198	5 to 29th August, 1985)	
30-1-1987	158	121	76.6%
	Fo	urth Session	
((18th November, 19	85 to 20th December, 19	85)
30-1-1987	150	118	78.7%
	D.	Ifth Session	
		, 1986 to 8th May, 198	6)
	· · · · · · · · · · · · · · · · · · ·		
30-1-1987	330	246	74.5%
	s	ixth Session	
	(17th July, 198	6 to 22nd August, 1986)	
30-1-1987	149	110	73.8%

18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time taken	
	Н	M		
ADJOURNMENT MOTIONS	3	3 5	2.00	
BILLS				
(a) Government Bills	*40	53	23.3	
(b) Private Members' Bills	7	32	4.3	
BUDGETS				
(a) Railway Budget	7	17	4.1	
(b) General Budget	7	15	4.1	
CALLING ATTENTION NOTICES (RULE 197)	11	36	6.6	
DISCUSSIONS				
(a) Short Duration Discussion (Rule 193)	36	10	20.6	
(b) Half-an-Hour Discussions (Rule 55)	7	37	4.3	
MATTERS UNDER RULE 377	4	31	2.6	
MOTIONS				
(a) Motions under Rules 191 and 342	9	48	5.6	
(b) Motion under Rule 388	0	01	_	
QUESTIONS	22	27	12,8	
RESOLUTIONS				
(a) Statutory Resolutions	*0	16	0.2	
(b) Private Members' Resolutions	4	58	2.8	
STATEMENTS (RULE 372)	3	48	2.2	
OTHER MATTERS such as Oath or Affirmation. Papers laid on the Table. obituary references, Ques- tions of Privilege, Points of Order,				
Personal Explanations etc.	7	54	4.5	
	175	38	100.0	

^{*} Joint Discussion took place on Statutory Resolution [vide statement No. 14 (i), Sl. No. I] and motion for consideration of the connected Government Bill [vide statement No. 3(i), Sl. No. 12]. Time taken on joint discussion has been shown under Government Bills.